



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-131/NCLAT/CHN BEN/2026

Dated: 18th Aug 2026

NOTICE

Ref.: F.No. 012-084/NCLAT/CHN BEN/2026 dated 2nd July 2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **19.08.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 643/2025 For Stay IA No. 1787/2025 For Condone Delay IA No. 1786/2025	The Regional Provident Fund Commissioner II/Recovery Officer, Employees' Provident Funds Organisation Vs CA V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 2 Ors.	Mr.PK Panneerselvam	Ms. Aishwarya S Nathan R3

By order of Hon'ble Member (Judicial)

Chennai Bench

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